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BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 77/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

Name of the Company:

Polymer Coatings

V/s.

Ashish Infracon Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. LALIT M. PATEL

LOWATE

PETITIONER



2.

ORDER

Learned Advocate Mr. Lalit Patel present for operational creditor/ Applicant. None present for Respondent.

Applicant filed proof of service of notice on Respondent.

Applicant filed purchis along with bank certificate.

For hearing, list the matter on 22.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of August, 2017.